

HIGH COURT FOR THE STATE OF TELANGANA: : HYDERABAD

NOTIFICATION IN R.O.C. No. 1811/2023-RC, dt. 11-07-2023

REF:1)High Court's Notification Nos.1/2023 to 4/2023, dt. 02-01-2023 for Direct Recruitment to the posts of Junior Assistant, Field Assistant, Examiner and Record Assistant respectively in the Telangana Judicial Ministerial Service .

2)High Court's Notification dated 30-06-2023, declaring the provisional selection of the candidates in the categories of Junior Assistant, Field Assistant, Examiner and Record Assistant under Notification Nos.1/2023 to 4/2023, dated 02-01-2023.

It is hereby informed that the High Court has conducted computer based examinations on 03-04-2023, 04-04-2023, 05-04-2023 and 14-04-2023 in connection with the direct recruitment to the posts of Junior Assistant, Field Assistant, Examiner and Record Assistant under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018. On 30-06-2023, the High Court declared the hall ticket numbers of the provisionally selected candidates for the said posts of Junior Assistant, Field Assistant, Examiner and Record Assistant.

It is further informed that, the verification of original certificates in respect of the provisionally selected candidates for the said posts will be conducted from 18-07-2023 onwards in all the concerned Judicial District Courts/Units wherein the posts notified for Direct Recruitment under the Notifications 1st cited.

It is therefore informed to all the provisionally selected candidates for the said posts to attend the original certificates verification in the office of the concerned Principal District Judge/Unit Head on the date as informed by the authorities of the Court, without fail.

Note: The candidates are instructed to bring all necessary original certificates, in proof of educational qualifications, date of birth and age, Caste Certificate in case of reserved candidates, Medical Certificate by the physically disabled candidates, Discharge Certificate by the Ex-Servicemen, latest EWS Certificate by the candidates claiming as EWS candidate, relevant certificate as prescribed in the Recruitment Notification in proof of local status, etc and two sets of attested photocopies of certificates (attestation shall be by the Gazetted Officer) to the concerned Judicial District Court/Unit on the day of certificate verification.

High Court's Website: www.tshc.gov.in
Recruitment Cell Number: 040-23688320


11/07/2023
REGISTRAR(JUDICIAL-I)
F.A.C.REGISTRAR(RECRUITMENT),